

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 723 of 2019

IN THE MATTER OF:

Vishal Doshi

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present

For Appellant: Mr. Sudipto Sarkar, Senior Advocate with Mr. Abhijeet Sinha, Mr. M.S. Ananth and Mr. Arnav Behari, Advocates.

For Respondent: Mr. Aashish Rana, Advocate for 'Bank of India'

O R D E R

03.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 05th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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